

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1806/2023, IA (IBC)/440/2023 in Company Petition IB/88/2022
NAME OF THE COMPANY	Viceroy Bangalore Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Edelweiss Asset Reconstruction Company Ltd
NAME OF THE RESPONDENT(S)	Viceroy Bangalore Hotels Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1806/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

Ld. Counsel Mr. A. Kedarnath for the Respondent No.3.

Respondents No.1& 2 already set ex-parte. Physical copy of the counter filed.

Rejoinder, if any, may be filed. **Matter is adjourned to 20.08.2024.**

IA (IBC)/440/2023

Present: Ld. Counsel Mr. G. Bhupesh for the Applicant.

Ld. Counsel Mr. A. Kedarnath for the Respondent No.1.

Pleadings stand completed. **Matter is adjourned to 20.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)